

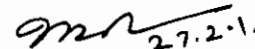
**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 29-02-2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. G.K. Garg, Sr. Advocate	S.B. Civil First Appeal No. 6SS/05 Kabiruddin Vs. Smt. Naziran	Dheeraj Singhal	A.S. Rathore
2	Sh. G.K. Garg, Sr. Advocate	S.B. Arbitration Application No. M/S Shri Subham Builders & colonizers Vs. Mayura Townshipp Project Dvelopers Pvt. Ltd.	Sanjay Joshi	K.S. Sharma
3	Sh. Vinodi lal Mathur Advocate	D.B. Special Appeal (Writ) No. 18/16 Isuzu Garments Vs. State	Virendra Agarwal	Nishant Vyas
4	Sh. Vinodi lal Mathur Advocate	S.B. Cri. Leave To Appeal No. 1049/15 Manjeet Singh Vs Ranjeet Singh	G.P. Kaushik	Ajeet Bhandari
5	Sh. Ajeet Bhandari, Advocate	S.B. Civil Frist Appeal No. 279/96 Laxmi Narayan Vs. Suraj Mal	Abhi Goyal	Kamala Jain
6	Sh. A.R.Patvardhan , RHJS (Retd.)	S.B. Cr. Misc. Petition No. 6504/15 Girraj Maharshi Vs. State	Mahendra Goyal	Kinshuk Jain
7	Sh. Ramavatar Sharma , RHJS (Retd.)	S.B. Criminal Misc. Bail Application No.1356/16 Shishir Vs. State	Ashvin Garg	Achantya Kaushik
8	Sh. J.P. Sharma , RHJS (Retd.)	S.B. Criminal Revision Petition No. 1184/15 Sarafraj & Ors. Vs. State	Mahesh Gupta	Laxmi Kant
9	Sh. Harish kumar Tripathi Advocate	S.B. Civil Misc. Appeal No. 2781/07 Dr. Ram Narain Vs. Smt. Roopwati	K.K. Sharma	Sanjay Mehrishi
10	Sh. Manish Kumawat, Advocate	S.B. Civil Transfer Application 121/15 Sakshika Malkani Vs. Rajpal Malkani	Vijay Dutt Sharma	N.U. Quazi
11	Sh.P.K. Kasliwal, Advocate	S.B. Cr. Revision Petition No. 8/2016 Bheemraj Vs. Smt. Bhawna Sharma	S.Gaharana	S.L. Songara
12	Sh. R.S. Shekhawat, Advocate	S.B. Cr. Revision Petition No. 1170/13 Omprakash Asudani Vs. Smt. Hema Alias Madhu	Ribhu Datt	Neeraj Sharma
13	Sh. Shashi Bhushan Gupta , Advocate	S.B. Civil Transfer Petition No.60/15 Lalita Vs. Ankur Choudhary	Manish Gupta	Amit Jindal
14	Sh. Alok Garg, Advocate	S.B. Civil First Appeal No. 466/10 & 467/10 Kalyani Vs. Amba Lal	Vimal Kumar Jain	Praveen Jain
15	Ms. Anita Aggarwal, Advocate	S.B. Cr. Revision Petition No. 1061/13 Hemraj Vs. Jyoti Bai	Abhi Goyal	D.5.Jhala
16	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 52/16 Amit Garg Vs. State	Vivek Goyal	Usha Gupta
17	Sh. Raj Kumar Yadev, Advocate	S.B. Cr. Misc. Petition No. 199/15 Swati Jain Vs. Abhishek Kasliwal	Mahesh Gupta	Amit Jindal
18	Sh. Raj Kumar Yadev, Advocate	S.B. Cr. Misc. Bail Application No. 14595/15 Smt. Radha Devi Sharma Vs. State	Ram Manohar Sharma	Jitendra Mitruka

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Dr. Shakti Singh Shekhawat)
Deputy Secretary
(Action Plan & ADR)


**Mediation Centre, Rajasthan High Court
Jaipur Bench, Jaipur
Cause List Date 01.03.2016**

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.D. Sharma , RHJS (Retd.)	S.B. Cr. Revision Petition No. 378/15 Narendra Gautam Vs. Smt. Beena Sharma	H.S. Sinsinwar	Gorishankar Gautam
2	Smt. Sumati Bishnoi , Advocate	S.B. Cr. Revision Petition No. 383/15 Sandeep Vs. Parvati Bai	Nitin Jain	Rohan Jain
3	Sh. Ashok Sharma, Advocate	D.B. Civil Misc. Appeal No. 1574/14 & 2873/14 Dr. Veerbhan Vs. Sonal Talpada	R.B. Bansal	Mahendra Shah
4	Sh. Hari Kishan Sharma, Advocate	S.B. Cr. Revision Petition No. 405/14 Deepak Vs. Sheela	Dileep Singh Jadaun	Kamla Jain
5	Sh. Bhuvnesh Sharma Advocate	S.B. Civil second Appeal No. 338/09 Smt. Jyoti Garg Vs. Kanhaiyalal Rathore	Amit Jindal	R.K. Agarwal
6	Sh. J.P.Gupta Advocate	S.B. Civil Misc. Appeal No. 2255/12 Narendra Kumar Vs. Harbans	A.K. Bajpai	Keshav Agarwal

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By Order


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